

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2070
ANSWERED ON:22.11.2010
ASSISTANCE TO SPECIAL SCHOOLS FOR MENTALLY RETARDED
Dashmuni Deepa

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a large number of applications/recommendations from various State Governments have been received by the Union Government for release of grants-in-aid to special schools for mentally retarded and rehabilitation of completely cured leprosy patients during the last three years and the current year;
- (b) if so, the details thereof, State-wise;
- (c) the number of such proposals accorded sanction and the number out of them still pending for approval during the last three years, year-wise; and
- (d) the time by which all the proposals are likely to be cleared?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a), (b) and (c) A statement indicating the State-wise details of proposals received and sanctioned is at Annexure.
- (d) Release of funds is an ongoing process and assistance is provided on the basis of eligibility and admissibility alongwith availability of funds.